

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject:- Notice regarding personal appearance.

Circular

No: 1 of 2023/RG

Dated: 07.04.2023

Hon'ble the Chief Justice, High Court of J&K and Ladakh has been pleased to direct that the cases in which personal appearance of official respondent has been sought by the High Court, such cases shall be taken up on priority by the respective Benches upon mentioning by the Counsel and same shall also be reflected in the Cause List.

By Order


7/4/23

(Shahzad Azeem)
Registrar General

Nol. 7086-100/RG

Dated:- 07.04.2023

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Registrar Inspection, High Court of J&K and Ladakh, Jammu
5. Registrar Rules, High Court of J&K and Ladakh, Jammu.
6. Registrar IT (Computers), High Court of J&K and Ladakh, Jammu.
.....for information.
7. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu
.....for information and necessary action.
8. Registrar Administration, Recruitment & Management, High Court of J&K and Ladakh, Jammu for information .
9. In-charge NIC for uploading the same on the official website of the High Court of J&K and Ladakh.
10. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
11. Order Book.


7/4/23
Registrar General